

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION

No.: 21...../Confdl./HCS/

Dated.: 17/11/2022

It is hereby notified for general information that the days enumerated in the Schedule below shall be observed as holidays and vacations by the High Court of Sikkim during the year, 2023.

Sl.No	NAME OF THE HOLIDAY (s)	DATE (S)	DAYS OF THE WEEK	NO. OF DAY(S)
1	New Year's Day	1 st January	Sunday	1
2	Maghe Sankranti	15 th January	Sunday	1
3	Sonam Lochhar	22 nd January	Sunday	1
4	Republic Day	26 th January	Thursday	1
5	Losar	21 st February	Tuesday	1
6	Bhumchu	7 th March	Tuesday	1
7	Holi	8 th March	Wednesday	1
8	Ramnawami (Chaite Dasain)	30 th March	Thursday	1
9	Good Friday	7 th April	Friday	1
10	Dr. B.R. Ambedkar Jayanti	14 th April	Friday	1
11	Id Ul Fitr	22 nd April	Saturday	1
12	Shyadar Pidar	5 th May	Friday	1
13	State Day	16 th May	Tuesday	1
14	Saga Dawa	4 th June	Sunday	1
15	Bhanu Jayanti	13 th July	Thursday	1
16	Drukpa Tshe-zi	21 st July	Friday	1
17	Guru Rimpoche's Thungkar Tshechu	28 th July	Friday	1
18	Tendong Lho Rum Faat	8 th August	Tuesday	1
19	Independence Day	15 th August	Tuesday	1
20	Nepali Bhasa Manyata Diwas	20 th August	Sunday	1
21	Pang-Lhabsol	31 st August	Thursday	1
22	Janmasthan	7 th September	Thursday	1
23	Teej (Haritalika)	18 th September	Monday	1
24	Indrajatra	29 th September	Friday	1

25	Gandhi Jayanti	2 nd October	Monday	1
26	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim	5 th October	Thursday	1
27	Durga Puja (Dasain)	23 rd to 27 th October	Monday to Friday	5
28	Lhabab Duechen	4 th November	Saturday	1
29	Laxmi Puja (Deepawali)	13 th to 15 th November	Monday & Wednesday	3
30	Teyongsi Sirijunga Sawan Tongnam	27 th November	Monday	1
31	Kagyed Dance	11 th December	Monday	1
32	Losoong/Namsong	13 th to 17 th December	Wednesday to Sunday	5
33	Chasok Tongnam	16 th December	Saturday	1
34	Nyempa Guzom	18 th to 19 th December	Monday to Tuesday	2
35	Christmas	25 th December	Monday	1
36	Puhgal Parim Sakewa	26 th December	Tuesday	1
37	Tamu Lochar	30 th December	Saturday	1
38	Barahimizong	31 st December	Sunday	1

It is further declared that the following days shall be restricted holidays and the High Court employee shall be entitled to avail of only one per year.

SL.NO	Name of Holiday	DATE (S)	DAY (S) of week	NO. OF DAYS
1.	Labour Day	1 st May	Monday	1
2.	Birthday of Late Tenzing Norgay Sherpa	29 th May	Monday	1
3.	Birthday of H.H. The Dalai Lama	6 th July	Thursday	1
4.	Sarathi (Chalak) Diwas	27 th July	Thursday	1
5.	Chhat Puja	19 th November	Sunday	1

VACATION

1.	Winter Vacation w.e.f 01.01.2023 to 12.02.2023
2.	Special (monsoon) vacation w.e.f 12.07.2023 to 23.07.2023
3.	Durga Puja vacation w.e.f 22.10.2023 to 05.11.2023
4.	Diwali vacation w.e.f 11.11.2023 to 19.11.2023
5.	Christmas and Losoong/Namsong vacation w.e.f 13.12.2023 to 31.12.2023

N.B.: Government holidays falling on Sunday have been noted in the list of holidays. High Court of Sikkim will remain closed on second and fourth Saturdays.

By Order,

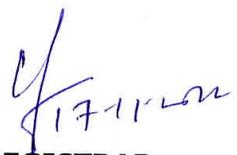
Sd/-
(K.W. Bhutia)
REGISTRAR GENERAL

Memo No. V (41)Confdl./HCS/ 7881-910

Dated.: 17.11.2022

Copy to:

1. Secretary General, Supreme Court of India, New Delhi – 110 001;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110 001;
3. Registrar General, High Court of
4. President, Bar Association of India, New Delhi – 110 001;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
8. Additional Registrar-cum-PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok;
9. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
10. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
11. P.S. to Hon'ble Chairperson, Sikkim Human Rights Commission, Gangtok;
12. P.S. to Hon'ble Chairperson, Police Accountability Commission, Gangtok;
13. Advocate General, Government of Sikkim, Gangtok;
14. Additional Advocate General, Government of Sikkim, Gangtok;
15. Chief Secretary and Home Secretary, Government of Sikkim, Gangtok;
16. Principal District & Sessions Judge, Gangtok;
17. Director, Sikkim Judicial Academy, Gangtok;
18. All District & Sessions Judges;
19. Legal Remembrancer-cum-Secretary, Law and Parliamentary Affairs Department, Government of Sikkim, Gangtok;
20. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;
21. All Chief Judicial Magistrate-cum-Civil Judges;
22. All Civil Judge-cum-Judicial Magistrates;
23. All District Magistrates;
24. President, Bar Association of Sikkim, Gangtok;
25. President Bar Association of Sikkim (High Court and Subordinate Courts);
26. President, Namchi Bar Association, South Sikkim;
27. Deputy Solicitor General of India, Gangtok;
28. Home Department for publication the same in the Government Gazette;
29. All Section In-charge, High Court of Sikkim, Gangtok;
30. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
31. Notice Board;
32. Guard file; and
33. File.


REGISTRAR